

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/3666/2020

This the 25th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Manjeet Kumar, Age 31 years, S/o Sh. Raj Dev Sharma, R/o Village Chinchora, Tehsil Bhaderwah, District Doda

.....Applicant

(Advocate:-Ms. Arti Anand-**Not Present**)

Versus

1. The State of Jammu and Kashmir, Through Commissioner/Secretary to Government Public Works Department, Civil Secretariat, Srinagar.
2. The Commissioner/Secretary to Govt. Finance Department, Civil Secretariat, Srinagar.

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, nobody has joined the video conference on behalf of the applicant.

2. On the last dates also i.e. 22.02.2021 nobody had joined the video conference on behalf of the applicant and the case was fixed for today i.e., 25.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**